

(d) if so, details thereof and reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) The State Government of Kerala has brought various issues, relating to the implementation of the provisions of the Coastal Regulation Zone Notification, 1991, to the notice of the Central Government.

(b) No, Sir.

(c) and (d) The Central Government has set up the following Committees :

1. Prof. N. Balakrishnan Nair Committee for issues pertaining to Kerala.
2. Fr. Saldanha Committee for issues pertaining to Andaman & Nicobar Islands.
3. Fr. C.J. Saldanha Committee to examine specific issues relating to Coastal Regulation Zone Notification for the entire country.

The reports submitted by these Committees have been examined and the recommendations made are under consideration.

Reductions in Power Generation

3474. SHRI PROMOTHEES MUKHERJEE :
SHRI INDRAJIT GUPTA :

Will the Minister of POWER be pleased to state :

(a) whether attention of the Government has been drawn to the new-item "NTPC to resist attempt to surrender Central Quota" appearing in Telegraph, Calcutta, dated November 16, 1998;

(b) whether in order to damage other Central Government power generating units, National Thermal Power Corporation is adopting illegal ways and means to reduce power generation; and

(c) if so, the facts in this regard and details thereof ?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) The capacity of the regional power stations of National Thermal Power Corporation (NTPC) has been established keeping in view the requirements of the States in the region in which substantial investments have been made by the Central Government. The beneficiary states have also entered into Power Purchase Agreement with NTPC to get their share of power from these stations. In the Eastern Region, NTPC has set up/is operating a capacity of 3900 MW through Farakka Super Thermal Power Project (1600 MW), Kahalgaon Super Thermal Power Project Stage I (840 MW) and Talcher

Super Thermal Power Project Stage I (1000 MW) besides Talcher Thermal Power Project (460 MW) taken over from the erstwhile Orissa State Electricity Board. These power stations of NTPC are being grossly under utilised with a capacity utilisation of only 40% to 50% due to lack of demand.

Under the proposed availability based tariff structure, State Electricity Boards would be required to pay fixed charges of NTPC stations in proportion to allocated shares. Accordingly, SEBs will continue to pay their share of fixed charges regardless of the level of utilisation of their capacity shares.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Yashpal Committee

3475. SHRI PRABHUNATH SINGH :
SHRI SUSHIL KUMAR SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the main recommendations of Yashpal Committee;

(b) whether the said recommendations are being implemented in all the States;

(c) if not, the reasons therefor; and

(d) the name of implementing and non-implementing States ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) The main recommendations of Yashpal Committee Report are given in the statement enclosed.

(b) to (d) In the 50th meeting of the Central Advisory Board of Education (CABE) held on 2.3.94, State Governments have expressed their broad agreement with the recommendations of the Yashpal Committee. The consensus of such views was identified and the course of action to be adopted by the State Governments suggested to them. The implementation of these recommendations has been partially initiated by most State and Central agencies. The recommendations of the Committee are of two categories :

(i) Those requiring one time action; and

(ii) Recommendations requiring long-term intervention.

The Government has issued two sets of action points; one for States/UTs and the other for Central Agencies to facilitate implementation.

Implementation of the recommendation by the State Governments is a part of their on-going programme of Development of school education.

Statement

The main recommendations of prof. Yashpal Committee Report are summarised below :

- (i) Decentralisation of curriculum framing and preparation of textbooks so as to increase teacher's involvement in these tasks.
- (ii) Support to committed Voluntary organisations in the development of curriculum.
- (iii) Revision of science syllabi to link them to classroom experiments and activities that can be performed by children and teachers.
- (iv) Modification in Social Sciences syllabi for: classes VI-X by changing the repetitive nature of history syllabus, replacing 'Civics' with 'contemporary studies' and relating the study of Geography to contemporary realities.
- (v) Review of Mathematics curriculum for primary classes with a view to slowing down the pace at which these children are required to learn basic mathematical concepts and extending the scope of primary mathematics to include areas other than number work.
- (vi) Language textbooks should adequately reflect spoken idioms, childrens life experiences, and stories covering lives ordinary people and should avoid pedantic language and excessive didacticism.
- (vii) In primary classes, children should not be given any homework, save for extension of explorations in the home environment in upper primary and secondary classes, homework, where necessary, should be non-textual.
- (viii) The existing norm atui (1 : 40) should be enforced and an attempt should be made to reduce this to 1 : 30 at least in the primary classes.
- (ix) B.Ed. degree courses by correspondence be derecognised.
- (x) Replacement of the prevailing textbased and quiz-type questioning for public examinations at the end of class X and XII by the concept-based questioning.

B.E. Colleges

3476. SHRI RAMESHWAR PATIDAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware of the fact that there is acute shortage of B.E. Colleges in the country;

(b) if so, whether A.I.C.T.E. has given approval to open up some more private colleges for B.E. Courses during 1998-99; and

(e) if so, the details thereof, State-wise ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) As per the mandate given to the All India Council for Technical Education (AICTE) by the AICTE Act, 1987, the Council is responsible for planned qualitative and quantitative growth of Technical Education in the country. As of now, the AICTE has accorded approval to 655 Engineering colleges at Degree level.

(b) and (c) The Council has given approval to 88 new Engineering Colleges during the academic session 1998-99, the details of which are given in the statement enclosed

Statement

Number of Engineering Colleges Approved by AICTE During 1998-99

State/Union Territory	Number of Colleges Approved
Madhya Pradesh	2
Orissa	2
West Bengal	5
Utta: Pradesh	10
Haryana	7
Delhi	1
Punjab	4
Rajasthan	1
Andhra Pradesh	30
Tamilnadu	19
Gujarat	1
Maharashtra	6
Total	88

Satellite Port at Porbandar

3477. SHRI GORDHANBHAI JADAVBHAI JAVIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any plan for setting up of a Satellite Port at Porbandar;

(b) if so, the details thereof; and

(c) the progress made in this regard ?